

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-84/2003/8533/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S. N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 30th September, 2021.

Sub: **Civil vacation.**

Ref:- Your letter No.DJB.I-II/2022/5164 dtd 05.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail long Puja vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 till the morning of 19.10.2022.** The Addl. District & Sessions Judge, FTC, Bongaigaon, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,


sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-84/2003/8534-8535/A, dated 30.09.22

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

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